MOTION FOR ELECTION TO THE PUBLIC ACCOUNTS COMMITTEE, AND PROGRAMME THEREOF

Motion for

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THE MINISTER OF PARLIAMEIV -TARY AFFAIRS (SHRI SATYA NARA-VAN SINHA): Sir, I beg to move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from the Rajya Sabha to associate with t:e Committee on Public Accounts of the Lok Sabha for the term commencing on the 1st May, 1964 aid ending on the 30th April, 1965 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the membors of the House to serve on the said Committee."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election if necessary, to the Committee on Public Accounts:—

- Number of Mem- Seven bers to be elected.
- Last date and time 27th April, 1964 for receiving no- (up to 3 P.M.) minations.
- 3. Last date and time 28th April, 1964 for withdrawal of (up to 3 P.M.) candidature.
- 4. Date and time of 29th April, 1964 election. (Between 3 P.M. and 5 P.M.)
- Place of election . Room No. 63, First Floor, Parliament House, New Delhi.
- 6. Mathod of election Proportional representation by means of single transferable vote.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDER-TAKINGS AND PROGRAMME THEREOF

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARA-YAN SINHA): Sir, I move:

"That this House do proceed to elect, in such manner as the Chairman may direct, Ave members from among !he Members of the House to associate with the Committee on Public Undertakings of the lok Sabha from the 1st May, 1964 for the duration of the present Lok Sabha."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election, if necessary, to the Committee on Public Undertakings: —

THE APPROPRIATION NO. (2.) ILL, 1964

- Number of Mem- Five bers to be elected
- Last date and time 28th April, 1964 for receiving no- (up to 3 P.M.) minations.
- Last date and time 29th April, 1964 for withdrawal of (up to 3 P.M.)
 candidature.
- 4. Date and time of 30th April, 1964 (Between 3 P.M. and 5 P.M.)
- 5. Place of election . Room No. 63, First Floor, Parliament House, New Delhi.
- 6. Method of election. Proportional representation by means of the single transferable vote.

SECRETARY: Sir. I beg to lay on the Table a copy of the Appropriation No. (2) Bill, 1964_{as} passed by the Lok Sabha: